

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPPIL No.141 of 2022  <u><b>Shri Vipin Sanghi, C.J.</b></u>  <u><b>Shri Ramesh Chandra Khulbe, J.</b></u></p> <p>Mr. Deep Chandra Joshi, learned counsel for the petitioner.</p> <p>Mr. Pradeep Joshi, learned Additional Chief Standing Counsel for the State/ respondent nos.1 to 5.</p> <p>Issue notices.</p> <p>Learned counsel appears and accepts notices on behalf of respondent nos.1 to 5.</p> <p>Let notices be issued to respondent nos.6 to 16 returnable on 21.10.2022.</p> <p>Notices be served through the Senior Superintendent of Police, Nainital on respondent nos.6 to 16 by <i>dasti</i> today itself.</p> <p>The petitioner has preferred the present petition in public interest. The petitioner has pointed out that respondent nos.6 to 16 have set up their go-downs and retail shops in the Ramlila ground in Haldwani, which is falling in highly congested area. The petitioner has placed on record the communication issued by the Chief Fire Officer to the District Magistrate highlighting that grant of licenses for setting up of fire crackers shop and go-downs in the said area is not proper and not in accordance with the rules.</p> <p>Despite of the said communication, no action has been taken by the District Magistrate to cancel the licenses and grant licenses at an appropriate place in which complies with the fire safety rules.</p> <p>In this regard, the communication dated 12.10.2022 and 13.10.2022 have</p>

been placed on record, which was issued by the Chief Fire Officer to the District Magistrate at page no.23 and 26 of the petition.

In light of the aforesaid, keeping in view the grave danger to the life and property of the residents of the area, we direct the respondent-authorities to forthwith stop the storage or retail sale of fire crackers in Ramlila maidan area.

The District Magistrate is directed to immediately locate an appropriate place where the storing and retail sale of fire crackers can be shifted in consultation with the Chief Fire Officer.

List the matter on 21.10.2022.

**(R.C. Khulbe, J.)**

**(Vipin Sanghi, C.J.)**

20.10.2022

SS/SK